Annexure – 6

Name of the corporate debtor: Flow Bangalore Waterjet Private Limited; Date of commencement of CIRP: 13th September 2024; List of creditors as on: 17th October 2024

| | | | | | | | - | | · · | <i>v y</i> | | | | | |
|-----|----------|---------|----------|---------------------------|-------|----------|----------|------------|------------|------------|-------------|-------------|-----------|--------------|-------------|
| | | | | | | | | | | | | | | (. | Amount in₹) |
| Sr. | Name of | Details | of claim | Details of claim admitted | | | | | | Amount of | Amount of | Amount | Amount of | Remarks, | |
| No. | creditor | rece | | | | | | | contingent | any mutual | of claim | claim under | if any | | |
| | | | | | | | | | | | claim | dues, that | not | verification | - |
| | | | | | | | | | | | may be set- | admitted | | | |
| | | | | | | | | | | | off | | | | |
| | | Date of | Amount | Amo | unt | Nature | Amount | Amount | Whether | % of | | | | | |
| | | receipt | claimed | of | claim | of claim | covered | covered by | related | voting | | | | | |
| | | • | | admi | itted | | by | guarantee | party? | share in | | | | | |
| | | | | | | | security | C | | CoC | | | | | |
| | | | | | | | interest | | | | | | | | |
| | | | | | | | | NIL | | | | | | | |

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List of operational creditors (Employees)